

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2821
ANSWERED ON:15.03.2010
UNEMPLOYMENT ALLOWANCE
Pal Shri Jagdambika

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to provide allowance to unemployed persons registered with employment exchanges and not covered under National Rural Employment Guarantee Act due to lack of employment opportunities in the country;
- (b) if so, the details thereof;
- (c) whether the allowance is already being paid in some States by the respective Governments to registered unemployed persons;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Union Government for extension of allowance to unemployed urban youth in the other States of the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (e): There is no proposal under consideration of the Central Government to give unemployment allowance to unemployed persons registered with employment exchanges and not covered under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). However, as per the information available, the States of Chhattisgarh, Haryana, Kerala, Tamil Nadu, Manipur, Rajasthan, Punjab, Puducherry and Andaman & Nicobar Islands are paying unemployment allowance to certain specific categories of unemployed persons registered with employment exchanges.